

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3615  
ANSWERED ON:16.08.2000  
INTER-STATE WATER DISPUTE  
BHARTRUHARI MAHTAB;PRABHAT KUMAR SAMANTARAY

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether there is any Inter-State water dispute between the State Governments of Orissa-Madhya Pradesh and Orissa-Andhra Pradesh;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the State Government of Andhra Pradesh urged the Union Government to intervene in the matter; and
- (d) if so, the steps taken by the Union Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) & (b) There is no inter-State water dispute regarding sharing of water between the State Governments of Orissa-Madhya Pradesh and Orissa-Andhra Pradesh. However, there are inter-State issues regarding the submergence and other related aspects of the projects named Vamsadhara Project Stage II, Jhanjhavati, Inchampally and Polavaram of Andhra Pradesh with Orissa and Madhya Pradesh.

(c) & (d) At the instance of Andhra Pradesh, a High Level Committee for resolving the inter-State issues in planning of Inchampally and Polavaram project has been constituted by the Central Water Commission (CWC) under the chairmanship of Member (WP&P), CWC and representatives from the States of Andhra Pradesh, Madhya Pradesh, Maharashtra, and Orissa.